

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

**C.P. No. 609/2015 In
OA No. 2460 of 2014**

New Delhi, this the 20th September, 2016

**Hon'ble Shri A. K. Patnaik, Member (J)
Hon'ble Shri K. N. Srivastava, Member (A)**

Sh. A. D. Mazoomder,
Aged about 63 years,
S/o. Late Shri. H. K. Datta Mazumder,
R/o. A-606, Som Apartments,
Sector-6, Plot No. 24,
Dwarka, New Delhi.

...Petitioner

(By Advocate : Mr. Amit Anand)

Versus

Smt. Rita Teaotia
Secretary (Telecom),
Ministry of Communications & IT,
New Delhi.

....Respondents

(By Advocate : Mr. Gyanendra Singh)

O R D E R (O R A L)

Hon'ble A. K. Patnaik : Member (J).

Heard Shri Amit Anand, learned counsel for the petitioner and Mr. Gyanendra Singh, learned counsel for the alleged contemnors.

2. Compliance report has been filed by the learned counsel for the respondents, as such no contempt is made out.
3. Accordingly, the Contempt Petition is dropped and the notice is discharged. No costs.

(K. N. Srivastava)
Member (A)

(A. K. Patnaik)
Member (J)

/Mbt/